

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 10246- JK (LD) of 2025
DATED: - 20 - 08 - 2025

Sanction is hereby accorded to the appointment of Shri Benam Tosh- JKPS SSP EOW Crime Branch Srinagar as Officer In charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

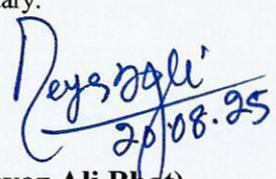
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 20.08.2025

No:-LAW-OIC/08/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 10246- JK (LD) of 2025 dated 20.08.2025.

S.No	Particulars	Titled	Unit
1.	CRM(M) No.492/2025	Zeenat Begum Vs UT of J&K and Anr (arising out of FIR No. 111/2023 of PS Crime Branch Jammu.	SSP EOW-Crime Branch Jammu
2.	CRM(M) No. 836/2024	Mohd. Shafi Vs U of J&K and Anr. (arising in FIR No. 72/2016 of Ps EOW CBJ).	SSP EOW-Crime Branch Jammu
3.	CRM(M) No. 761/2023	Sourav Suri Vs UT of J&K and Ors. (arising out of PV No. 156/2023 of Ps Crime Branch EOW Jammu.	SSP EOW-Crime Branch Jammu
4.	CRM(M) No. 637/2025	Nitin Gupta & Ors Vs Guninderjeet Singh Wazir and Anr (arising out of PV No. J-1146/2023 of Ps Crime Branch EOW Jammu).	SSP EOW-Crime Branch Jammu
5.	CRM(M) No. 704/2025	UT of J&K and Anr (arising in FIR No. 23/2023 of Ps EOW CBJ).	SSP EOW-Crime Branch Jammu

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